

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 300 of 2013

Dated : 29th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Voluntary Hospital Forum **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Sunil Kr. Gupta

Counsel for the Respondent(s): : Mr. Aditya Panda for R.3 & 4
Mr. Shashank Pandit for R.1

ORDER

The learned counsel for the Respondent No.1 is filing the reply today. The learned counsel for the Respondent Nos. 3 & 4 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 12.02.2014 after serving copy on the other side.

Post the matter for hearing on **28.02.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson